

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.231 - IA/586(AHM)2024  
in  
**C.P. (IB)/93(AHM)2024**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Shantidevi Bishwanath Jindal

.....Applicant

.....Respondent

**Order delivered on: 14/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the RP : Mrs. Shubham Agarwal, Adv.  
For the PG : Mr. M. D. Gautam, Adv. a.w Narendra Jain, Adv.  
For the Respondent :Ms. Hirva Dave, Adv.

**ORDER**

**IA/586(AHM)2024**

Resolution Professional is directed to serve copy of application and report upon all Financial Creditors and filed affidavit of service.

List for further consideration on 10.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**